

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 112/MP/2014

Subject : Petition under section 79 (1) (c) read with section 142 of the Electricity Act, 2003 for compliance of the Order dated 8.6.2013 passed by the Commission in Petition No. 245/MP/2012.

Date of hearing : 9.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Dakshin Gujarat Vij Company Limited

Respondents : Essar Steel India Limited
Western Regional Load Despatch Centre

Parties present : Ms. Swapna Seshadri, Advocate, DGVCL
Ms. Pragya Singh, POSOCO
Shri Aditya P Das, POSOCO

Record of Proceedings

Learned counsel for the petitioner submitted that learned senior counsel of Essar Steel India Limited is not able to attend the hearing due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

The petition shall be listed for hearing on 23.7.2015.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)